

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

LOK SABHA

**UNSTARRED QUESTION NO. 25
TO BE ANSWERED ON 02.02.2021**

Rehabilitation Schemes for Divyangjans

25. SHRI PRATAPRAO JADHAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of divyangjans in the country as on date, State-wise specially in Maharashtra;
- (b) the details of the rehabilitation schemes launched by the Government for such persons;
- (c) the funds allocated to the States particularly in Maharashtra under these schemes during the last three years till date, State-wise; and
- (d) the steps being taken by the Government to provide special assistance to minimise the problems being faced by the divyangjans in their day-to-day life?

ANSWER

MINISTER OF STATE SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) As per Census 2011, there are 2.68 crore Persons with Disabilities (PwDs) in the country. State-wise details are at Annexure-I.
- (b) The details of the Rehabilitation Schemes launched by the Government for Persons with Disabilities (PwDs) are at Annexure-II
- (c) The Government implements various Central Sector Schemes for the rehabilitation of Persons with Disabilities (PwDs) for which funds are not allocated to the States.
- (d) The Government has enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. The Act provides various rights & entitlements for Persons with Disabilities (PwDs) & mandates the appropriate Government to take measures to promote education, skill development, social security, health, rehabilitation and recreation for PwDs so that they can enjoy their rights equally with others. The Act provides special provision for Persons with Benchmark Disabilities (disability of 40% or more) which, inter-alia, includes reservation in seats in Government / Government aided higher educational institution, reservation in Government jobs, reservation in allotment of agricultural land/housing/developmental program, poverty alleviation schemes, allotment of land on concessional rates for setting up of business etc. In addition, the Government implements various Schemes for the welfare of Persons with Disabilities (PwDs), details of which are at Annexure-II

ANNEXURE-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 25 to be answered on 02.02.2021 regarding **Rehabilitation Schemes for Divyangjans** raised by **SHRI PRATAPRAO JADHAV**.

State-wise number of Persons with Disabilities (PwDs) in the Country (as per Census 2011)

Sl. No.	State/UT	Number of Persons with Disabilities (PwDs)
1	Jammu and Kashmir	361153
2	Himachal Pradesh	155316
3	Punjab	654063
4	Chandigarh	14796
5	Uttarakhand	185272
6	Haryana	546374
7	NCT of Delhi	234882
8	Rajasthan	1563694
9	Uttar Pradesh	4157514
10	Bihar	2331009
11	Sikkim	18187
12	Arunachal Pradesh	26734
13	Nagaland	29631
14	Manipur	58547
15	Mizoram	15160
16	Tripura	64346
17	Meghalaya	44317
18	Assam	480065
19	West Bengal	2017406
20	Jharkhand	769980
21	Odisha	1244402
22	Chhattisgarh	624937
23	Madhya Pradesh	1551931
24	Gujarat	1092302
25	Daman and Diu	2196
26	Dadra and Nagar Haveli	3294
27	Maharashtra	2963392
28	Andhra Pradesh	2266607
29	Karnataka	1324205
30	Goa	33012
31	Lakshadweep	1615
32	Kerala	761843
33	Tamil Nadu	1179963
34	Puducherry	30189
35	Andaman and Nicobar Islands	6660
	INDIA	26,814,994

Annexure referred to in reply to part (b) and (d) of Lok Sabha Unstarred Question No. 25 to be answered on 02.02.2021 regarding **Rehabilitation Schemes for Divyangjans raised by Shri Prataprao Jadhav.**

Brief of the major schemes of Department of Empowerment of Persons with Disabilities (DEPwD)

1. Deendayal Disabled Rehabilitation Scheme (DDRS):

Under this Central Sector Scheme financial assistance is provided to Non-Government Organisations (NGOs) and District Disability Rehabilitation Centres (DDRCs) for the welfare of Persons with Disabilities (PwDs).

2. Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):

Under this Scheme, funds are released to various Implementing Agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential.

3. Scheme for the Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):

Under this umbrella Scheme, financial assistance is provided for undertaking various activities outlined in the Rights of Persons with Disabilities (RPwD) Act, 2016. The major components of the Scheme are as follows:

(I) Accessible India Campaign (AIC):

The Rights of Persons with Disabilities (RPwD) Act, 2016 mandates accessibility under Sections 40 to 46 of the Act. With a view to creating barrier free environment for independent and safe living of PwDs. Government launched the Accessible India Campaign (AIC) on 3rd December, 2015. AIC is being implemented under 3 pillars of built up environment, transportation system and Information & Communication Technology (ICT).

(II) National Action Plan for Skill Development of Persons with Disabilities (PwDs):

The Government launched the **National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs)** in March, 2015 for skilling of PwDs through a network of empanelled training partners (ETPs) comprising Government organizations (National Institutes/National Handicapped Finance and Development Corporation/Composite Regional Centres/Other Government Organisations) and Non-Government Organizations (NGOs).

(III) Creation of barrier free environment for Persons with Disabilities:

Under this Scheme funds are provided to the States/UTs for creation of barrier free environment by mainly providing lifts, ramps, accessible toilets, tactile flooring and accessible websites.

(IV) Unique Disability Identification (UDID) Project:

Under this project, the Government is creating a national data base for Persons with Disabilities (PwDs) and issuing unique identification cards to them.

4. Scholarships for Students with Disabilities:

This umbrella Scheme has six components namely; Pre-matric (Classes IX & X), Post-matric (Classes XI to Post Graduate Degree/Diploma), Top Class Education (Graduate and Post Graduate Degree/Diploma in notified Institute of Excellence in Education), National Fellowship (M. Phil/Ph. D in Indian Universities), National Overseas Scholarship (Master Degree and Ph. D in Foreign Universities) and Free Coaching (for competitive exams for group A and B posts and entrance examinations for admission to technical and professional courses).
